

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 43 of 2018

IN THE MATTER OF:

Manoj Gupta
(Proprietor of M/s. Mahalaxmi Steels) **...Appellant**

Versus

Competition Commission of India
&Ors. **...Respondents**

Present:

For Appellants: **Mr. Gaurav Mitra, Mr. Kartik Nagarkatti and Ms. Rashmita Raychoudhury, Advocates**

For Respondents: **Mr. Avinash Sharma and Mr. Madhav Dadhich, Advocates for CCI**

Competition Appeal (AT) No. 44 of 2018

IN THE MATTER OF:

Ecoman Enviro Solutions
Pvt. Ltd. &Ors. **...Appellants**

Versus

Competition Commission of India
&Ors. **...Respondents**

Present:

For Appellants: **Mr. Vikas Mishra and Mr. Shashwat Tripathi, Advocates**

For Respondents: **Mr. Avinash Sharma and Mr. Madhav Dadhich, Advocates for CCI**

Competition Appeal (AT) No. 45 of 2018

IN THE MATTER OF:

Fortified Security Solutions,
Through its Proprietor Bipin Vijay Salunke **...Appellant**

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi
Advocates**

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

Competition Appeal (AT) No. 46 of 2018

IN THE MATTER OF:

Raghunath Industry Pvt. Ltd. &Anr.

...Appellants

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi
Advocates**

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

Competition Appeal (AT) No. 47 of 2018

IN THE MATTER OF:

Sanjay Agencies &Anr.

...Appellants

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

For Appellants: Ms. Aditi Sharma, Advocate

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

Competition Appeal (AT) No. 49 of 2018

IN THE MATTER OF:

LAHS Green India Pvt. Ltd. &Anr.

...Appellants

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

For Appellants: Mr. Sameer Abhyankar, Advocate

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

Competition Appeal (AT) No. 56 of 2018

IN THE MATTER OF:

**Ecoman Enviro Solutions
Pvt. Ltd. &Ors.**

...Appellants

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi
Advocates**

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

Competition Appeal (AT) No. 57 of 2018

IN THE MATTER OF:

Raghunath Industry Pvt. Ltd. &Anr.

...Appellants

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi
Advocates**

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

Competition Appeal (AT) No. 58 of 2018

IN THE MATTER OF:

Fortified Security Solutions

...Appellant

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi
Advocates**

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

Competition Appeal (AT) No. 59 of 2018

IN THE MATTER OF:

Raghunath Industry Pvt. Ltd. &Anr.

...Appellants

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi
Advocates**

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

Competition Appeal (AT) No. 60 of 2018

IN THE MATTER OF:

**Ecoman Enviro Solutions
Pvt. Ltd. &Ors.**

...Appellants

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi
Advocates**

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

Competition Appeal (AT) No. 61 of 2018

IN THE MATTER OF:

Fortified Security Solutions

...Appellant

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

**For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi
Advocates**

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

Competition Appeal (AT) No. 67 of 2018

IN THE MATTER OF:

LAHS Green India Pvt. Ltd. &Anr.

...Appellants

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

For Appellants: Mr. Sameer Abhyankar, Advocate

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

Competition Appeal (AT) No. 68 of 2018

IN THE MATTER OF:

Saara Traders Pvt. Ltd. &Anr.

...Appellants

Versus

**Competition Commission of India
&Ors.**

...Respondents

Present:

For Appellants: Ms. Aditi Sharma

**For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich,
Advocates for CCI**

O R D E R

13.08.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for hearing' on 04th September, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[JusticeBansi Lal Bhat]
Member (Judicial)

/mohan/gc/